

ITEM NO.15 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1108/2021

VISHWANATH KUMAR & ORS. Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY & ORS. Respondent(s)

(FOR ADMISSION and IA No.128240/2021-EXEMPTION FROM FILING O.T. and
IA No.128238/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Salman Khurshid, Sr. Adv.
Ms. Mamta Sharma, Adv
Mr. Pradeep Gupta, Advocate
Ms. Vagisha Nandini, Advocate
Ms. Lubna Naaz, Advocate
Ms. Sommya Chaturvedi
Mr. Alok Kumar, Advocate
Mr. Ravi Prakash, AOR

For Respondent(s) Mr. Rupesh Kumar, AOR
Ms. Neelam Sharma, Adv
Ms. Pankhuri Shrivastava, Adv
Mr. Alekshendra Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Salman Khurshid, learned senior counsel
after arguing for some time seeks permission to withdraw
the writ petition.

Permission is granted.

The writ petition is, accordingly, dismissed
as withdrawn.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master